

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 113
IB-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd

.... Applicant/petitioner

v.

Jyoti Builtech Pvt Ltd

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code CIRP.

Order delivered on 16.09.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

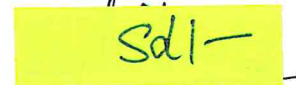
For the RP: Mr. Vinod Chaurasia, Mr. Nalin Kaushik, Advs.

ORDER

Place it before the Principal Bench on 27.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)